GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO.-3175 ANSWERED ON 13th December, 2024 "AYUSH University"

3175. SHRI ANIL FIROJIYA:

Will the Minister of **AYUSH** be pleased to state:

- (a) the steps taken by the Government to increase the number and improve the quality of AYUSH Universities across the country;
- (b) whether the Government is formulating any special scheme for extending AYUSH medical services to rural and remote areas;
- (c) if so, the details thereof along with the steps taken by the Government in this regard;
- (d) the details of schemes being implemented by the Government to promote research and development in the fields of Ayurveda, Yoga, Unani, Siddha and Homeopathy, streamwise; and
- (e) the efforts made by the Government to make AYUSH products and services popular at international level alongwith any special policy that have been implemented in this regard?

ANSWER THE MINISTER OF STATE (INDEPENDENT CHARGE) MINISTERY OF AYUSH (SHRI PRATAPRAO JADHAV)

(a) The establishment of the Universities is done by the State Legislature or by the Parliament; the UGC recognizes such universities established by the competent legislature and their names are included in the list of recognized universities maintained by the University Grants Commission (UGC) under section 2(f) of the UGC Act.

The UGC conducts the inspection of Universities as per the provisions of section 13 of the UGC Act to ascertain the standards of teaching, examination and research through an Expert Committee having members with expertise in relevant fields along with the nominees of the respective councils established by the relevant Act of Parliament under article 246 of the Constitution for the purpose of co-ordination and determination of standards in specific fields of education or research.

(b) & (c): The Ministry of Ayush is implementing the Centrally Sponsored Scheme of National Ayush Mission (NAM) through States/UTs including rural and remote areas; and supporting their efforts for promotion and overall development of Ayush system. Under NAM, grant-in-aid is being provided to the State /UT Governments against their proposals received through State Annual Action Plans (SAAPs) as per the provisions of NAM guidelines. The NAM inter-alia makes provision for following activities:

(i) Operationalization of Ayush Health & Wellness Centres (AHWCs) now renamed as Ayushman Arogya Mandir (Ayush).

(ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs).

(iii) Upgradation of existing standalone Government Ayush Hospitals.

(iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/
Construction of building for existing Ayush Dispensary (Rented/dilapidated accommodation)
/Construction of building to establish new Ayush Dispensary.

(v) Setting up of 10/30/50 bedded integrated Ayush Hospitals.

(vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional Ayush Hospitals.

(vii) Ayush Public Health Programs.

(viii Establishment of new Ayush colleges in the States where availability of AYUSH teaching institutions is inadequate in Government Sector.

(ix) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions/add on PG/ Pharmacy/Para-Medical Courses.

(d) In the process of promotion and development of the Ayush sector and to streamline the education of the Indian System of Medicine & Homoeopathy (ISM & H), the Central Government has enacted the National Commission for Indian System of Medicine Act 2020 (NCISM Act 2020) and National Commission for Homoeopathy Act 2020 (NCH Act 2020). Further, the Central Government, by notification, constituted two commissions, namely the National Commission for Indian System of Medicine (NCISM) and the National Commission for

Homoeopathy (NCH) to exercise the powers conferred upon and to perform the functions assigned to them under the NCISM Act 2020 & NCH Act 2020 respectively.

The National Commission for Indian System of Medicine (NCISM) Act, 2020, and National Commission for Homoeopathy (NCH) Act, 2020 are available at the following link: https://ncismindia.org/NCISM%20Gazette%20notification.pdf and http://nch.org.in/upload/pdf_upload-381801.pdf respectively.

Ongoing schemes under NCISM to promote Research in Ayurveda, Siddha and Unani Sector is as under :-

1. STUDENTSHIP PROGRAM

SPARK PROGRAM-

NCISM in the collaboration with CCRAS under Studentship Program for Ayurveda research Ken (SPARK), for 100 undergraduate students of Ayurveda colleges was launched last year. A studentship of Rs.25000 per month for two months is being given.

SPUR PROGRAM-

In Association with Central Council for Research in Unani Medicine (CCRUM), NCISM implemented studentship program for Unani Research (SPUR) for undergraduate students to promote research aptitude. A studentship of Rs. 25000 per month for two months is being given.

2. PG-STAR PROGRAM-

• In the collaboration of NCISM with Central Council for Research in Ayurvedic Sciences (CCRAS) has launched Scheme for Training in Ayurveda Research for Post Graduate Scholars (PG-STAR).

(e) The Ministry has developed a Central Sector Scheme for the Promotion of International Cooperation in AYUSH (IC Scheme) under which the Ministry of Ayush provides support to Indian Ayush drug Manufacturers/ Ayush Service providers to give boost to the export of AYUSH products & services; facilitates the International promotion, development and recognition of AYUSH system of medicine; foster interaction of stakeholders and market development of AYUSH at international level; promote academics and research through the establishment of AYUSH Academic Chairs in foreign countries and holding training workshop/symposiums for promoting and strengthening awareness and interest about AYUSH Systems of Medicine at international level.

The Ministry of Ayush has taken the following steps towards the international recognition for AYUSH systems of medicine:-

- Collaboration with Foreign Countries by signing of country level Memorandum of Understanding (MoU) for undertaking Ayush related activities on mutual interest. Signed 24 Country to Country MoUs for Cooperation in field of Traditional Medicine and Homoeopathy with foreign nations;
- Signing of MoUs with foreign institute for research/academic collaboration;
- 15 MoUs for establishment of Ayush Chairs in Foreign Universities/Institutes;
- Deputation of Ayush expert (short term/long term);
- Collaboration with World Health Organisation (WHO) or United Nations (UN) agencies for cooperation in the field of Ayush, support or organizing international training;
- Conference, seminar, expo etc. in India or abroad for promoting and strengthening awareness and interest about Ayush Systems of Medicine at international level;
- Establishment of 42 Ayush information cell (centre) in different countries across the world to provide authentic information about Ayush system;
- Representing Ayush in various bilateral meetings and multilateral forums, support for undertaking clinical research in Ayush at international level;
- Provides support to Indian Ayush Manufacturers/ Ayush Service providers to give boost to export of Ayush products & services etc.
- Offering AYUSH scholarships to foreign nationals for courses in recognized AYUSH institutions in India.
- International Day of Yoga (IDY), Celebrated annually on June 21, IDY has become a flagship event following its adoption by the United Nations in 2014, with large-scale participation across the globe through embassies, yoga practitioners, and local communities.
- Educational Initiatives such as support for yoga education through courses, and the establishment of Ayush chairs in foreign universities. The Yoga Certification Board (YCB), established by the Ministry of Ayush, provides internationally recognized certification for yoga professionals and institutions, ensuring quality standards in teaching and practice.
